

Ordinance, 1990.[Placed in Library. See No. LT- 1256/90]

13.081/4 hrs.

CONSERVATION OF FOREIGN EXCHANGE AND PREVENTION OF SMUGGLING ACTIVITIES (AMENDMENT) BILL*

[English]

THE DEPUTY MINISTER IN MINISTRY OF FINANCE (SHRI ANIL SHASTRI): On behalf of Prof. Madhu Dandavate I beg to move for leave to introduce a Bill further to introduce a Bill further to amend the Conservation of Foreign Exchange and Prevention of Smuggling Activities. Act, 1974.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974."

The motion was adopted

SHRI ANIL SHASTRI: I introduce the Bill.

13.08 3/4 hrs.

STATEMENT RE. ORDINANCE

[English]

Conservation of foreign exchange and prevention of smuggling activities (Amendment) ordinance 1990

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI). On behalf of Prof. Madhu Dandavate I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation of

Conservation of Foreign Exchange and Prevention by the Smuggling Activities (Amendment) Ordinance, 1990.[Placed in Library. See No. LT- 1256/90]

13.09 hrs.

SALARY AND ALLOWANCES OF LEADERS OF OPPOSITION IN PARLIAMENT (AMENDMENT) BILL*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): On behalf of Shri P. Upendra I beg to move for leave to introduce a Bill further to amend the Salary and Allowances of Leaders of Opposition in Parliament Act, 1977.

MR. DEPUTY-SEPAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Salary and Allowances of leaders of Opposition in Parliament Act, 1977."

The motion was adopted

SHRI SATYA PAL MALIK: I introduce the Bill.*

13.09 1/2 hrs.

TEA COMPANIES (ACQUISITION AND TRANSFER OF SICK TEA UNITS) AMENDMENT BILL*

[English]

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SREEDHARAN): I beg to move for

*Published in the Gazette of India, Extraordinary, Part II, Section 2, dated 23.3.90.